

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 1716
TO BE ANSWERED ON 13TH DECEMBER, 2023**

MOBILE MANUFACTURING COMPANIES

1716. DR. G. RANJITH REDDY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the reasons that mobile handset manufacturing companies in India, such as Oppo, Vivo, Xiaomi, Realme and Oneplus are evading customs duty and violating concerned Indian laws in mobile manufacturing;
- (b) the reasons that every company, Xiaomi, Oppo, Vivo, etc., is evading customs duty every year since 2019-20 in spite of taking action against them during previous years;
- (c) whether the Government issues them strong warning that their manufacturing licence would be withdrawn if they don't follow laws of India; and
- (d) if so, the details thereof and if not, the reasons thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (d) The Central Board of Indirect Taxes and Customs (CBIC), Ministry of Finance is investigating the evasion of custom duties by certain mobile manufacturing companies in accordance with the provisions of Customs Act, 1962 and Rules thereof.
